NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP No.21/73/(4)/Chd/Hry/2017

Mr. Chirag Mahendra Vora ...Petitioner-Depositor

Versus.

SRS Limited . .Respondent

Present: Mr. Jaspal S. Pannu, Advocate for petitioner-depositor.
Mr. Gaurav Mankotia, Advocate for respondent-contemnor.

To be listed on 22.08.2017 along with CP No.121/(ND)/2016 RT CP No.180/Chd/Hry/2017.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

August 10, 2017
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